

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00408/2017

DATED THIS THE 20th DAY OF JULY 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Venkatesh,
Aged about 47 years
S/o Rama Bhovi,
Working as Sub Post Master,
Akki-Hebbal S.O 571 605.
Mandya District.
Residing at
Santhe Bachahalli,
KR.Pet Taluk,
Mandya District.

(By Shri P.Kamalesan..... Advocate)

Vs.

1. Union of India,
Represented by Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore

3. The Post Master General,
S.K. Region,
Bangalore-560 001.

4. Superintendent of Post Offices,
Mandya Division, Mandya 571 401.Respondents

(By Shri Dilip Kumar .. ACGSC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Apparently, this matter is covered by our order in OA.Nos. 1553-1562/2013 dated 30.6.2015 which went up to the Hon'ble High Court of Karnataka in WP.No. 36923//2016 C/W WP.Nos.32846-32855/2016 and other connected cases dated 25.8.2016. Apparently, the matter went to the Hon'ble Apex Court also in SLP(C) No.2286-2295/2017 dated 11.8.2017 and apparently other similar matters which are already implemented vide order No.2-12/2014-PCC dated 14.12.2017.
2. Therefore, there will be an order to the respondents to grant similar benefits to the applicant herein also within next one month.
3. OA is allowed . No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No.408/2017

Annexure A1: copy of Superintendent of Post Offices, Mandya Postal Division Memo.No.B2/5/06/Dlgs dated 29.9.2005

Annexure A2: copy of Superintendent of Postal Division letter.No.B2/Stepping up/Dlgs dated 11.2.2013

Annexure A3: Copy of Superintendent of Post Offices, Mandya Postal Division letter No.B2/Stepping up/Dlgs/2011-12 dated 30.5.13

Annexure A4: Copy of representation dated nil a/f Post Master General, S.K. Region, Bangalore-1

Annexure A5: Copy of Post Master General, S.K. Region, Bangalore letter No.SK/AP/32 Misc/Mandya dated 25.1.2017

Annexure A6: Copy of 6th CPC notification reg. Revised pay scale in r/o Post man First Schedule Part-C

Annexure A7: Copy of Hon'ble CAT, Bangalore order dated 30.6.2015 in OA.Nos.1553-1562/2013

Annexure A8: Copy of Hon'ble High Court of Karnataka order dated 25.8.2016, in WP.No. 36923//2016 C/W WP.Nos.32846-32855/2016 (S-CAT)

Annexures with reply statement by respondents

Annexure R-1: Copy of CCS (Revised pay) Rules, 2008

Annexure R-2: Copy of letter No.1-9/2010-PCC dated 5.1.2011

Annexure R-3: Copy of letter No.SK/AP/32 Misc/Mandya dated 25.10.2012

Annexure R-4: Copy of DG's DO letter dated 29.1.1993